

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/1161/2011**

Jabalpur, this Monday, the 10<sup>th</sup> day of December, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Baijnath Yadav, Son of Shri Phool Singh Yadav, aged about 50 years, Gatekeeper – Unit No.9 Salaiya, in the office Senior Section Engineer, (Railway Line) Katni Mudwara, West Central Railway, Jabalpur, R/o Madhopura, Post Adhrar, Tehsil Shahnagar, Distt. Panna (MP) 488442  
-Applicant

**(By Advocate – None)**

**V e r s u s**

1. Union of India through General Manager, West Central Railway, Jabalpur (MP) – 461990.
2. Divisional Railway Manager (P), West Central Railway, Jabalpur (MP) – 482601.
3. Chief Personnel Office, West Central Railway, Jabalpur (MP).
4. Beerendra Singh, Son of Shri Ujiyar Singh, aged about 21 years, Points man through Chief Personnel Officer, West Central Railway, Jabalpur (MP)  
- Respondents

**(By Advocate – Shri Vijay Tripathi)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

None for the applicant.

2. It is seen that there has been no representation on the part of the applicant on three successive dates of hearing i.e. on

16.08.2018, 19.09.2018 and today. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

am/-